

1	2	3
10.	Orissa	0.13
11.	West Bengal	0.02
12.	Andhra Pradesh	2.15
13.	Karnataka	2.67
14.	Tamil Nadu	2.59
15.	Pondicherry	0.15
16.	Kerala	0.04
17.	Goa	0.03
18.	Nagaland	-
All India		32.84

### Regional Language

4025. SHRI V.K. KHANDELWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are making some special efforts for the upliftment of regional languages specially to give a proper place to the official language Hindi for the expansion of the 'Swadeshi' feeling; and

(b) if so, the details of such measures likely to be taken by the Government?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Govt. has established a Central Institute for the development of regional languages, at Mysore in 1969. Various activities for the propagation and development of regional languages are being carried out under its aegis. Particularly preparation of text and instructional material for strengthening the place of regional languages as a medium of education, provision of financial assistance to voluntary organisations and State agencies in the field of regional languages, grant of book writing awards to encourage writing in regional languages; provision of facilities through modern gadgets in the field of learning and teachings etc. This not only provides their proper place to the languages but also strengthens the feeling of Swadeshi.

[English]

### Occupational Disease Centre

4026. SHRI A. SIDDARAJU : Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal to set up an Occupational Disease Centre in Bangalore by the Employees State Insurance Corporation to cater to the needs of the employees of all types of industries;

(b) if so, the number of employees are likely to be benefited; and

(c) the amount proposed to be spent during 1998-99?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir.

(b) and (c) Do not arise.

### Employment to Women

4027. SHRIMATI MEERA KUMAR : Will the Minister of LABOUR be pleased to state :

(a) whether the number of women seeking jobs through employment exchanges is increasing and there is no corresponding increase in the jobs to them;

(b) if so, the details thereof during the last three years, state-wise;

(c) whether the Government propose to open separate employment exchanges for women;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir

(b) Does not arise.

(c) to (e) There is no proposal to set up separate Employment Exchanges for women as the existing system is felt sufficient to take care of women job seekers.

### Grants from Foreign Countries

4028. SHRI VIJAY SINGH SOY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some N.G.O's are obtaining grants from foreign/international agencies under Foreign Contribution Regulation Act, (FCRA);

(b) if so, the details thereof; and

(c) the amount granted alongwith the name of the projects for which such grants are offered?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir. 12136 associations have reported receipt of foreign contribution during the year 1996-97.

(c) The purpose-wise details of such receipts is attached as statement.

**Statement**

*Purpose-wise receipt of Foreign Contribution for the year 1996-97*

(Rs. in thousands)

S. No.	Purpose	Amount Contribution 1996-97
1.	Maintenance/Repair of places of worship	691793
2.	Construction/Extension of places of worship	418759
3.	Publication of Religious Literature	202334
4.	Education of Preachers/Priests	536539
5.	Religious Functions	747434
6.	Care of Orphans	2107727
7.	Help for the poor, aged and destitutes	1713578
8.	Health and Family Welfare	2845726
9.	Relief for natural calamities	250695
10.	Construction/Extension of school/college buildings	973075
11.	Repair/Maintenance of school college buildings	702080
12.	Construction/Extension of other buildings	1430285
13.	Repair/Maintenance of other buildings	414859
14.	Research	1387875
15.	Stipends/Scholarships	470925
16.	Agricultural Activities	175152
17.	Animal Husbandry	90251
18.	Rural Development	2742432
19.	Sanitation	20709
20.	Housing	107766
21.	Environment	35440
22.	Cultural Programmes	41721
23.	Theatre/Films	117202
24.	Maint. of places of Historical & Cult. importance.	1416
25.	Miscellaneous	7491166
<b>Total</b>		<b>25716939</b>

**Public Grievances Commission**

4029. SHRI AMAR ROYPRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any sanction has been granted by the Government to Delhi Government to appoint a Public Grievances Commission to redress the grievances of the people;

(b) if so, the details thereof alongwith the composition of the Commission; and

(c) the grievances redressed by the Commission since its inception?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) The Government of National Capital Territory of Delhi have, with the prior approval of the Central Government, set up a Public Grievances Commission to act as a functionally independent body responsible for speedy redressal of complaints of the public against the acts of omission and Commission on the part of the public officials working in the Departments of the Government of National Capital Territory of Delhi, local bodies, autonomous organisations/undertakings and other institutions owned or substantially financed by the Government of National Capital Territory of Delhi. The Commission consists of a Chairman and three Members (including two part-time Members). The Government have recently advised the Government of the National Capital Territory of Delhi to extend the jurisdiction of the Commission to Delhi Police also.

(c) As on 30.6.98, the Commission had redressed public grievances in 231 cases.

**Revival of Sick Fertilizer Units**

4030. SHRI SUNIL KHAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the total quantity of urea produced, consumed and imported during each of the last three years and the expenditure incurred on import;

(b) whether the Government propose to revive the sick fertilizer units of H.F.C. and F.C.I. to get the urea at cheaper rate than import;

(c) if so, the details thereof stating the requirement of fund for the revival of these units; and

(d) the steps taken by the Government to sanction funds for the revival of these units?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) The desired information in respect of production,